

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**

**(Division Bench)**

**Item No.-513**

TP (Co. Act.)-11(PB)/2022 Old CP No. 449/2016  
IA/92/2024, IA/93/2024, IA-(Co.Act)-88/2024, IA/221/2022, IA/275/2022,  
IA/284/2022, CA/292/2022, IA/05/2023, IA-(Co.Act)-42/2023,  
IA-(Co.Act)-54/2023, IA/176/2023, IA/181/2023, IA/190/2023,  
IA-(Co.Act)-246/2023

**IN THE MATTER OF:**

Nitya Kukreja

**....Applicant**

**Vs.**

ABW Infrastructure Ltd.

**.....Respondent**

**SECTION**

U/s 433 (e) & 434 and 439(1) (d)

**Order delivered on 26.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Aditya Chandra, Mr. Utkarsh Bhanu, Advs. in  
IA/221/2022  
Mr. Sarad Kumar Sunny, Mr. Keshav Mann, Advs. in  
CA/292/2022, IA/190/2023, IA-(Co.Act)-246/2023  
Mr. Paramvir S. Narang, Mr. Praveen Baisoya, Mr. Atul  
Gupta, Advs. in IA/92/2024, IA/93/2024,  
IA-(Co.Act)-88/2024, IA/275/2022, IA/284/2022,  
IA-(Co.Act)-42/2023, IA-(Co.Act)-54/2023  
Mr. Fahad Malik, Adv. in IA/275/2022, IA/284/2022  
Ms. Aastha Kulshrestha, Adv. in IA/181/2023  
Ms. Vidhi Goel, Adv. in IA/221/2022

For the Respondent :

For the RP : Mr. Ashish Verma, Ms. Salonee Keshwani, Advs.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **04.06.2024**.

**Sd/-  
(Court Officer)**